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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 25.01.2024

NOTICE

Please take notice that the following matters listed in the Court – IV on 29.01.2024 & 30.01.2024 respectively, will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT) (Ins) No. 161 of 2023 & I.A. No. 615, 616 of 2023 (PH)	Amit Kumar Kolay Vs. Bank of India & Anr.	Arijit Mazumdar	S.K. Rai-R2 Mona Rawa-R1
2.	Comp. App. (AT) (Ins) No. 644 of 2020 (PH)	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	Archit Krishna	Vikram Hegde-R1 Aashna Agarwal-R4 Nishit Agarwal- Intervenor
3.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A No. 1142 of 2021 & 3047 of 2023 (PH)	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr.	Ronita Bhattacharya	Vikram Hegde-R1 Himanshu Satija-R2 Nishit Agarwal- Intervenor
		With		

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4.	Comp. App. (AT)	Shivkailash Babadin Shukla	Shreya Singh	Pratibhanu Kharola-
	(Ins) No. 48 of	Vs.		R1
	2021	Vikas Prakash Gupta		Himanshu Satija-R4
		Resolution Professional & Ors.		
	(PH)			
		With		
5.	Comp. App. (AT)	Regional Provident Fund	D. Rajeshwar Rao	Mahesh Agarwal
	(Ins) No. 847 of	Commissioner, Thane		Himanshu Satija
	2021	Vs.		Divyang
		NRC Ltd. & Ors.		Chandiromani
	(PH)			
	(= ==)	With		
6.	Comp. App. (AT)	Balkrishna S. Pawar & Ors.	Mrunal Dattatraya	Vikram Hegde
	(Ins) No. 667 of	Vs.	Buva	Shantanu Lakhotia-R1
	2021 & I.A. No.	Vikas Prakash Gupta		Himanshu Satija
	1916 & 1751 of	Resolution Professional of		Mahesh Agarwal-R4
	2021	Corporate Debtor & Ors.		
	(PH)			
	(111)	With		
7.	Comp. App. (AT)	The N.R.C Employees' Co-	Shashank Khurana	Vikram Hegde
	(Ins) No. 704 of	Operative Credit Society Ltd.		Shantanu Lakhotia
	2021 & I.A. No. 1868 of 2021	(Through Its Secretary Sh. Ganesh		-R1
	1000 01 2021	Hendrya Konkar)		Himanshu Satija
		Vs.		Mahesh Agarwal-R2
		Vikas Prakash Gupta		
	(PH)	Resolution Professional, NRC Ltd.		
		& Ors.		

By order of Hon'ble Chairperson -Sd/-Registrar